

**The Minister of Education (Shri M. C. Chagla):** (a) Yes, because the car previously used by the Vice-Chancellor had become unserviceable and the Vice-Chancellor decided to replace it by a new car of similar size and quality.

(b) The car was allotted to the University, at its request, by the State Trading Corporation at a price fixed by the Corporation.

#### Welfare funds for S.C. and S.T.

**1872. Shri Harish Chandra Mathur:** Will the Minister of Home Affairs be pleased to state:

(a) the amount spent on the administration of the welfare funds for Scheduled Castes and Scheduled Tribes in each State during each of the last three years;

(b) whether Govt. have issued any instructions and if any standards have been prescribed; and

(c) the steps taken to exercise control over the spending of the funds?

**The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar):** (a) Proper administration of the Programme for the Scheduled Castes and Scheduled Tribes is primarily the responsibility of the State Governments. Expenditure is incurred on these groups both as a part of the general programme as well as on special schemes. Precise information on the amount thus spent is not readily available with the Government of India.

(b) and (c). The Government of India have not issued any specific instructions as conditions differ from State to State. The Government of India, however, keep constantly in touch with the State Governments through the organisation of the Commissioner for Scheduled Castes and Scheduled Tribes and his Assistant Commissioners. During the Annual Plan discussions also, the position is very clearly reviewed with representatives of the State Government. Per-

iodical Conferences of Ministers in charge of welfare of Backward Classes also review the position in great detail.

#### Recovery of Hand-Grenades

1873. { Shri D. C. Sharma:  
Shri Onkar Lal Berwa:  
Shri Gokaran Prasad:  
Shri Heda:  
Shri Mohan Swarup:

Will the Minister of Home Affairs be pleased to state:

(a) whether the anti-bomb squad of Delhi police recovered four boxes containing 46 live hand-grenades from a former sepoy on the 8th October, 1963 on the Delhi-Gurgaon road;

(b) whether investigations have been made into the source of his supply;

(c) if so, the result; and

(d) the action taken in the matter?

**The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis):** (a) Yes, Sir.

(b) The investigation is in progress.

(c) and (d). Does not arise.

#### काश्मीर में भूकम्प

१८७४. { श्री विश्वनाथ पांडेय :  
श्री श्रींकार लाल बेरवा :  
श्री धवन :  
श्री द० ब० राज :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) काश्मीर में जो भूकम्प सितम्बर, १९६३ में आया था उसमें कितने आदिमियों की मृत्यु हुई और कितने रुपये की सम्पत्ति नष्ट हुई है; और

(ख) भारत सरकार द्वारा भूकम्प पीड़ित व्यक्तियों तथा राज्य सरकार की क्या सहायता प्रदान की गई ?